

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 3rd May, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 126/2019 IN Original Application No. 895/2018	Anil M. Puri & Ors. Vs. State of Uttarakhand & Ors.	Mr. Sanjay Upadhyay & Mr. Vibhav Misra, Adv. for Applicant
FOR HEARING			
2.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016) WITH	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for R-5 Ms. Shashi Juneja, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. Dhruv Pal, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajkumar, Adv. for CPCB
3.	Original Application No. 85/2016 (M.A. No. 436/2016, I.A. No. 240/2019 & I.A. No. 241/2019)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv., for R-1 Mr. Ankit Verma, Adv. for State of U.P. Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Raunak Parekh, Adv.
4.	Original Application No. 202/2016 (M.A. No. 381/2016 & I.A. No. 312/2019) (PH) WITH	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Dr. Manish Singhvi, AAG for State of Rajasthan & RSPCB Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv. Mr. Keshav Pareek, Adv. for RIICO Mr. Rohit K. Singh, Adv. Mr. Shailja Nanda Mishra, Adv.
5.	Review Application No. 21/2017 IN M.A. No. 547/2017 IN O. A. No. 202/2016 WITH	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
6.	Original Application No. 34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 282/2016,	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Adv. & Digvijay Singh Mr. Rajesh Panwar, AAG for State

	M.A. No. 1230/2016, I.A. No. 141/2019, I.A. No. 147/2019 & I.A. No. 212/2019) WITH		Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. Dr. Manish Singhvi, AAG for State of Rajasthan & RSPCB
7.	Review Application No. 25/2017 IN M.A. No. 1230/2016 IN O.A. No. 34/2014 (T _{HC})	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant
8.	Appeal No. 08/2017 (M.A. No. 414/2017 & I.A. No. 154/2019)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 4 to 8 Mr. Ajay Bansal, AAG. for R-3 Mr. I. K. Kapila, Adv. for R-9
9.	Execution Application No. 18/2017 IN O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Ms.Jagriti Singh, Adv. for R-6 & 19 Mr. Vishwajit Singh, Adv. for GNN Mr. Rajkumar, Adv. for CPCB Mr. Sudhir Kulshreshtha, Adv. Mr. Ajay Jain, Adv. for GNCTD Mr. Mohit Singh, Adv. for R-7 Mr. Anuj Kumar Sharma, Adv. for R-9 Mr. Sumer Singh, Adv. for R-10 Mr. Nitesh Sachdeva, Adv. for R-12 Mr. Pawan Upadhyay, Adv. for R-13 Ms. Etisha Srivastava, Adv. for R-14 Mr. Naveen Kumar, Adv. for R-20 Mr. Nikhil Nayyar, Adv. Mr. Tushar Agarwal, Adv. Mr. Rachit Mittal, Adv. for GDA P & A Law Offices, Advs.
10.	Original Application No. 433/2017 (M.A. No. 1261/2018)	Shibani Ghosh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Shibani Ghosh, Applicant in person Mr. Divya Prakash Pandey, Adv. for MoEF Mr. A. K. Prasad, Adv. for R-3 & 4 Mr. Raj Kumar, Adv. for CPCB
11.	Appeal No. 49/2018 (Earlier Appeal No. 4/2017 (WZ) (I.A. No. 252/2019)	Conservation Action Trust & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Kumar Rajesh Singh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Mr. Parth H. Bhatt, Adv. for R-3 Mr. Sayyed Marzook Badaki, Adv. for R-4 Mr. V. K. Shukla, Adv. for State of M.P. Ms. Deep Shikha Bharati, Adv. for MoEF

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